

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

NOTIFICATION

No.: 1080 of 2022/RG

Dated: 29.07.2022

In pursuance of the Government of India, Ministry of Law and Justice (Department of Justice), New Delhi's Notification No. K-13021/01/2021-US-II dated 27th July, 2022, Hon'ble Mr. Justice Rajesh Sekhri took oath of the office as Additional Judge of the High Court of Jammu & Kashmir and Ladakh, today on 29th July, 2022 at 10:00 AM.

(Sanjeev Gupta)
Registrar General

No.:25330-52/RG/GS

Dated: 29.07.2022

Copy of above forwarded to the:

1. Secretary General, Supreme Court of India, New Delhi;
2. Joint Secretary to Government of India, Ministry of Law and Justice (Department of Justice), New Delhi;
3. Principal Secretary to the Hon'ble Lieutenant Governor, Union Territory of Jammu & Kashmir;
4. Principal Secretary to the Hon'ble Lieutenant Governor, Union Territory of Ladakh;
5. Registrar General, High Court of _____;
.....for information.
6. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
7. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
8. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K, Civil Secretariat, Srinagar, for information.
9. Secretary, Law Department, UT of Ladakh, for information.
10. Accountant General, J&K, Srinagar, for information and necessary action (copy of Notification is enclosed).
11. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh,
12. Director, J&K Judicial Academy,
13. Member Secretary, J&K Legal Services Authority,
14. Registrar Inspection, High Court of J&K and Ladakh, Srinagar
15. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
16. Registrar Rules, High Court of J&K and Ladakh,
.....for information.
17. Manager, J&K Press, Jammu/Srinagar, for publication in the next issue of the Government Gazette.
18. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar;
19. Director Finance, High Court of J&K and Ladakh, Main Wing, Srinagar;
20. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar;
.....for information and necessary action.
21. CPC, e-Courts, High Court of J&K and Ladakh, for getting the same uploaded on the official website of the Hon'ble High Court.
22. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of same.
23. Office file.

Registrar General